

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 737 of 2016 IN
APPEAL NO. 340 OF 2016**

&

IA Nos. 737, 738 and 743 of 2016

Dated: 21st February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Azure Sunrise Pvt. Ltd.

...Appellant(s)

Vs.

Chamundeshwari Electricity Supply Corp. Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. C. S. Vaidyanathan, Sr. Adv.
Ms. Anuradha Mukherjee
Ms. Samapila Biswal

Counsel for the Respondent(s) : Ms. Pankhuri Bhardwaj for R.1

ORDER

Learned counsel for the appellant seeks two weeks time to file objections to I.A. as well as to the main appeal. She may file the same on or before 08.03.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 15.03.2017 after serving copy on the other side.

List the I.A. for hearing on **20.03.2017**. *Interim order to continue till then.*

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt